

DIVISION BENCH  
COURT - II

**S-11**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/182(KB)2022  
IA(I.B.C)/1342(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> JULY 2024**

IN THE MATTER OF	INDIAN OVERSEAS BANK VS APEX STEEL PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Aditya Goptu, Adv. ] For the Resolution Professional

Mr. Sourojit Dasgupta, Adv. ] For the respondent

Mr. Ajay Kumar Agarwal, RP ] RP-in-person

**ORDER**

1. Ld. Counsel appearing on behalf of the Resolution Professional present.
2. **IA(I.B.C)/1342(KB)2024:**
  - a. Hard copy of the petition is not available.
  - b. List the matter on **15.07.2024**.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**